जाता है। इस बारे में क्या व्यवस्था की गई है।

SHRIR. K. KHADILKAR! I do recognise that the funds allotted for crash programmes were not enough—Rs. 25 crores or Rs. 50 crores. But we cannot squander away money. When the schemes are initiated, it takes some time to achieve the results. But Government has initiated the scheme and it has started working. The results will be available by next year.

भी जगलाज राज जोशी: अध्यक्ष महोदय, ज्या इस जवाब से आप का समाधान ही यथा है?

अध्यक्ष महोबय: दस मिनट में एक सवाल भी खरम नहीं हुआ है। लिस्ट में तीस सवाल हैं। इस तरह तो पूरे एक षण्टे में पांच सवाल भी खरम नहीं हो पार्येंगे। कई माननीय सदस्य इस तरह माषण करना शुरू कर देते हैं, जैसे और किसी सदस्य ने कोई सवाल नहीं करना है।

भी जन्माय राव जोकी: अध्यक्ष महोदय, मंत्री महोदय ने यह नहीं बताया है कि 50 करोड़ रुपये को खर्च करने के लिये कौन सी योजना बनाई गई है। अगर मंत्री महोदय ठीक जवाब नहीं देंगे, तो फिर हम सवाल ही नहीं करेंगे।

SHRI BIREN DUTTA: May I know whether it is a fact that employed persons have dwindled down frown from 42.98 in 1961 and 33.45 in 1971? May I also know whether it is a fact that all these schemes have been kept suspended in Tripura, Meghalays and West Bengal?

SHRI R. K. KHADILKAR: So far as I can gather, nowhere the schemes are kept in suspension. In the particular situation prevailing at present in Tripura, perhaps there might be a little sluggishness in implementation. Beyond that, there is nothing.

MR. SPEAKER : He also wants to know

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whether the mimber of persons coupleyed has dwindled in 1971 as compared to 1961.

SHRI R. K. KHADILKAR! It may be true from his figures.

SHRI K. LAKKAPPA! My question No. 413 can also be clubbed with this.

It is also about unemployment.

MR. SPEAKER: I think, they are interlinked. You can ask it. It is the same question excepting that the name of Mysore is mentioned.

SHRI R. K. KHADILKAR! It has a regional factor.

SHRI K. LAKKAPPA: No, Sir. The Minister takes it as a regional question. Let him take it as a national problem and as a national question.

## Unemployment Survey in Mysore

\*413. SHRI K. LAKKAPPA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether there is any proposal under consideration of Government to conduct survey on unemployment in the State of Mysore in view of increased unemployment in that State:
  - (b) if so, the main features thereof; and
- (c) the steps being taken by Government to solve unemployment problem in that State?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA):
(a) No, Sir.

- (b) Does not arise.
- (c) A statement is laid on the Table of the House,

## Statement

The problem of unemployment has been kept in view while formulating the Development programmes in the various sectors under the Fourth Five Year Plan and these programs mes have been oriented towards generating increased employment opportunities in the Country (including Mysore). Keeping in view the need of the weaker sections and areas, where this problem is most acute, certain special programmes designed both for increasing the carning capacity as well as creating additional employment opportunities, have been drawn up and are being implemented since the year 1970-71. These schemes, which are also being implemented in Mysore, relate to Rural Works in the chronically droughtprone areas. Small Farmers Development Agencies for Marginal Farmers and Agricultural Labour, dry farming schemes and Area Development in the command areas of irrigation projects.

Under the Rural Works Programme each district is expected to receive a total Central assistance of Rs. 2 crores during the Fourth Plan period. In Mysore State 5 chronically drought affected districts namely Bijapur, Chitradurga, Belgaum, Dharwar and Kolar are covered under the programme where labour-intensive and production-oriented schemes like medium/minor irrigation, soil conservation, afforestation, roads etc. have been taken up under the programme to reduce the severity of scarcity conditions. These schemes will provide increasing employment to rural labour. During the year 1970-71 a sum of Rs. 1.16 crores was spent over the approved schemes. In the current financial year the State Government's proposal for a total outlay of Rs 4.92 crores for continuing as well as for new schemes is under consideration of the Central Government. In the meantime a financial release of Rs. 35 lakhs has been made to the State Government for incurring expenditure on the continuing schemes sanctioned last year.

During the current financial year a special programme, namely Crash Scheme for rural Employment, has already been taken up in the country (including Mysore) which will provide additional employment to 1,000 persons in each district. Under this scheme which aims at relieving unemployment in the rural sector and which covers all the 19 districts in Mysore, schemes relating to minor irrigation, soil conservation, afforestation and rural communications amounting to Rs 237.50 lakis have already been approved for implementation during the current year. The schemes are being implemented through Taluka Develop-

ment Beards and also through the Directorate of Land Army. The total expenditure up to the end of October, 1971 is R4. 10.76 lakhs resulting in the creation of 3.74 lakhs man days of employment.

The State Government have formed a Land. Army for purposes of executing specific workers which would create permanent assets. The State Government of Mysore have also initiated a number of measures to alleviate the problem of unemployment among the educated persons especially the technically qualified. The more important among these are:

- (i) Incentives are offered to Civil Engineering graduates and diplomaholders to undertake work as contractors in the Public Works Department.
- (ii) A non Stipendiary training scheme has been started in Mysore State Road Transport Corporation, Mysore State Electricity Board and Public Works Department for training, Civil, Electrical and Mechanical Engineers.
- (iii) A Stipendiary scheme has also been started for training Engineering Graduates and diploma-holders in Industrial Establishments besides the corresponding Government of India Stipendiary scheme.
- (iv) Engineers are encouraged to form Co-operatives.
- (v) Enginneers are shown priority in the allotment of industrial estates and concessions in rent, power tariff etc. are offered.
- (vi) A Pilot Scheme of Employment Assistance has been started.
- (vii) Concerted efforts are made to publicise job opportunities among Engineers.
- (viii) Short courses in Entrepreneurship are run by Small Industries Service Institute and State Govt. has sponsored a few additional trainers meeting their full cost of stipend etc.

- (in) Incentive scheme for the self-couployed amongst ex-I. T. I. boys has been started.
- (x) Four Custom Service units for repairs of House-hold electrical/ mechanical gadgets were started on a pilot basis and Govt. are thinking of their extension to other places.
- (ni) A few selected Engineers are deputed to M/s Escorts Ltd., Faridabad for intensive training in agriculture and marketing.
- (xii) A number of short term training programmes based on employment potentialities are being conducted in the Industrial Training Institutes.
- (xiii) The University of Bangalore is contemplating running sandwich courses.
- (xiv) Setting up of Engineers' Cooperatives for repairs and service shops is contemplated.
- (xv) A land colonisation scheme for the benefit of Agriculture graduates has been sanctioned.
- (xvi) A Sheme for allotment of taxis and auto-rickshaws to unemployed engineering graduates and diploma holders has also been sanctioned.
- (xvii) A Scheme for the training of 50 physically handicapped candidates in the workshop run by Association of the physically Handicapped. Bangalore, is also under implementation.

The State Government have also recently sponsored a comprehensive plan covering 10 specific schemes, involving a total outlay of Rs. 216.23 lakhs which is currently under consideration of the Planning Commission. These schemes aim at increasing the employability of educated persons by providing suitable training with a view to help them settle down as self-employed.

SHRI K. LAKKAPPA: I had asked whether there was any proposal under con-

sideration of Government to conduct survey on unemployment in the State of Mysere and the answer is "No", as it is for everything.

MR. SPEAKER: Which you have never accepted, at any time.

SHRI K. LAKKAPPA: For increasing employment he has given a certain programme. These two are contradictory to each other. There are certain programmes envisaged by the Central Government and the Planning Commission has identified certain backward areas including those in Mysore State. But the programmes which are envisaged to fight rural unemployment problem, both of the educated and the uneducated, have not been accelerated in Mysore State. Keeping in view the present socialist programme and policy of Government, would Government consider this aspect and see that the employment programme is implemented in the full spirit of socialism? What steps is the Government going to take to make an immediate survey to accelerate the process of fulfilling the ambitions and aspirations of the unemployed youth in the country specially in Mysore State?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADIL-KAR): The solution to the question of unemployment is creation or generation of employment and, as I could see from this, the State Government has also sponsored a comprehensive plan covering ten specific schemes involving a total outlay of Rs. 216 lakhs which is currently under consideration. The hon. Member suggests that there is no plan. But, as I have said, it is intended to generate employment primarily through these plans.

SHRI K. LAKKAPPA: While answering my question he has said that no such scheme is proposed, but the Planning Commission has sponsored certain Central schemes. The Government is concerned, because there are certain small farmers development agencies and area development schemes operating through the Planning Commission in the Mysore State. But the hon. Minister has said that there is no such scheme.

MR. SPEAKER: Kindly sit down. After all, you will have to accept something.

SHRI K. LAKKAPPA 1 Mysore State has to fight this unemployment problem in the

charnically drought affected areas in various districts. Nearly 17 districts are badly affected. That is why I want to know whether this Government would see that Mysore State implements fully all those programmes. Would the hon. Minister give that assurance on the floor of the House?

SHRI R. K. KHADILKAR: In the statement we have listed all the 17 schemes, They are incentive schemes, giving opportunity in the various fields. Beyond that I do not think there is a specific plan for employment so far as Mysore is concerned.

SHRI A. P. SHARMA: In the statement it is mentioned that for engineers and technicians a provision of Rs. 3 crores, Rs. 1 crores for training programmes and Rs. 2 crores for giving financial assistance to these trained in setting up of industries, has been made. Under the scheme for educated unemployed it is mentioned that a sum of Rs. 25 crores has been allotted for schemes specially designed to suit the educated unemployed and to assist them actively so that they may set themselves up in gainful creative endeavour. Then, it is ultimately mentioned that schemes with a tentative outlay of Rs. 12.90 crores during 1971-72 have already been approved by the Planning Commission. Has the Labour Ministry got any machinery to know as to how many people have now been benefited by these schemes or have these schemes been implemented and when are they going to be implemented so that people could benefit from them?

SHRI R. K. KHADILKAR: When these schemes are initiated and finances are made available, after some time we will be able to find out how far they have progressed and benefited people......(Interruptions). At this time we have not started assessment or evaluation of the schemes.

SHRI S. M. BANERJEE: The hon. Minister is also aware that the closure of large, medium and small units, both in West Bengal and at other places, has aggravated the situation of unemployment. What concrete steps have been taken by Government to see that those units are taken over immediately, and that till such time as they are taken over, some allowance is paid to those employees who have been rendered surplus and idle because of the closure?

SHRI R. K. KHADILKAR : So far as West Bengal is concerned, the hon, Member knows fully well that the Industrial Reconstruction Corporation of India is beloing to re-open the closed factories or establishments and even create some more opportunities for establishment of new units of industries. This is being done. In other States, after the new Ordinance regarding taking over of closed units, whether it is worth while to close the unit, whether it could be opened and made viable, all these things will take a little time. The examination of these things has started. I cannot say how many have been already taken over. But preliminary steps, after this power has been taken over, have been taken at the State level.

Oral Answers

SHRI S. M. BANERJEE: I wanted to know whether, till such time, any steps have been taken to give them certain allowances.

SHRI R. K. KHADILKAR: As I said earlier, so far as West Bengal is concerned, there were specific schemes. In other States, such schemes are not there. Therefore, I cannot say what steps are taken in this direction.

## Consumption of Refractories in Rourksia Steel Plant

\*395. SHRI GAJADHAR MAJHI: Will the Minister of STEEL AND MINES be pleased to state:

- (a) the annual consumption of Refractories in Rourkela Steel Plant and the quantity imported and met from indigenous sources;
- (b) whether the Rourkela Steel Plant has purchased refractories amounting to Rupees fifteen crores during 1969-70; and
- (c) if so, the quantity purchased from indigenous sources and the quantity imported?

MINES (SHRI S. MOHAN KUMARA-MANGALIAM): (a) The annual comsumption of refractories in Rourkela Steel Plant